

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1066/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Lark Chemicals Pvt.Ltd.
V/s.
Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.1066/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Petitioner is hereby directed to send another set of the Petition copy and the documents therein to the Corporate Debtor and communicate the next date of hearing to the Corporate Debtor through Registered Post with acknowledgement due and file proof of service on the next date of hearing.

List this matter for hearing on 16.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)